

| <b>PENDENCY REPORT AS ON 03-05-2021</b> |   |              |
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| <b>SI No.</b>                           | <b>Case Type</b>  | <b>Total</b> |
| 1                                       | ABLAPL- Anticipatory Bail   | 10919        |
| 2                                       | ADMLS-Admiralty Suits.  | 10           |
| 3                                       | AHO-Appeal Against High Court Order.  | 47           |
| 4                                       | Application Us 34 of the Act involving International Commercial Arbitration | 1            |
| 5                                       | ARBA-Appeals under Indian Arbitration Act.                                  | 275          |
| 6                                       | ARBP-Petitions under Indian Arbitration Act.                                | 129          |
| 7                                       | AS-Admiralty Suit.  | 1            |
| 8                                       | BLAPL-Bail Application.   | 5000         |
| 9                                       | CEREF-Reference under Central Excise Act.                                   | 20           |
| 10                                      | CMAPL-Miscellaneous Applications.   | 2588         |
| 11                                      | CMPAT-Company Act.  | 84           |
| 12                                      | CMP-Civil Miscellaneous Petition  | 2505         |
| 13                                      | COA-Appeals against judgement in Comp.Pet.                                  | 17           |
| 14                                      | COAPL-Appl.in pending Proceeding(Comp. Act.)                                | 2            |
| 15                                      | CONTAC-Appeals against orders in Civil Contempt                             | 6            |
| 16                                      | CONTAR-Appeals against orders in Crl.Cont.mater                             | 1            |
| 17                                      | CONTC-Cotempt of Court Cases (Civil contempt)                               | 5786         |
| 18                                      | Contempt Petition in Bhubaneswar Bench                                      | 32           |
| 19                                      | Contempt Petition in Cuttack Bench  | 161          |
| 20                                      | Contempt Petition in Sambalpur Bench  | 3            |
| 21                                      | CONTR-Proceeding relating to Criminal Contempt                              | 77           |
| 22                                      | COPET-Orginal Petition (Companies Act.)                                     | 130          |
| 23                                      | CRA-Criminal Appeals  | 1021         |
| 24                                      | CRLA-Appeal against Judgement/Sentence.                                     | 9990         |
| 25                                      | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.                               | 1416         |
| 26                                      | CRLMA-Other Miscellaneous Application.                                      | 665          |
| 27                                      | CRLMC-Appl.under Sec.482 Cr.P.C.  | 11189        |
| 28                                      | CRLMP-Criminal Miscellaneous Petition                                       | 548          |
| 29                                      | CRLREV-Criminal Revision.   | 9083         |
| 30                                      | CRLTR-Original Trial.   | 1            |
| 31                                      | CRMC-Criminal Miscellaneous Case  | 22           |
| 32                                      | CRP-Revision Petition.  | 158          |
| 33                                      | CRREV-Criminal Revision   | 261          |
| 34                                      | CS(OS)-Civil suits.   | 1            |
| 35                                      | CUSREF-Reference under Customs Act.   | 3            |
| 36                                      | CVA-Civil Appeals   | 3            |
| 37                                      | CVREV-Civil Revision.   | 38           |
| 38                                      | CVRVW-Civil Review.   | 19           |
| 39                                      | DSREF-Confirmation under Sec.336 Cr.P.C.                                    | 3            |
| 40                                      | EC-Execution Case.  | 3            |
| 41                                      | ELA-Appeals from Judgement in Election Pet.                                 | 14           |
| 42                                      | ELPET-Election Petitions.   | 28           |
| 43                                      | EXFA-Execution First Appeal.  | 3            |
| 44                                      | EXOS-Execution Application.   | 4            |
| 45                                      | EXP-Execution Petition.   | 21           |
| 46                                      | FA-First Appeal   | 1091         |
| 47                                      | FAO-First Appeal from Orders.   | 3240         |
| 48                                      | FA(OS)-FA from Judgement in original suits.                                 | 1            |

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| 49 | GA-Government Appeals   | 112  |
| 50 | GCRLA-Government Appeals                                      | 414  |
| 51 | GUAP-Pet. under Guardianship and Wards Act.                   | 12   |
| 52 | IP(M)-Main Petition (Insolvency ACT.)                         | 1    |
| 53 | ITA-Appeals Income-tax  | 409  |
| 54 | JCRA-Jail Criminal Appeals                                    | 15   |
| 55 | JCRLA-Jail Criminal Appeal                                    | 1204 |
| 56 | JCRLRV-Jail Criminal Revision.                                | 12   |
| 57 | JCRMJ-Jail Criminal Misc.Case.                                | 1    |
| 58 | LAA-Appeals (Land Acquisition Act)                            | 995  |
| 59 | LPA-Letters Patent Appeals.                                   | 36   |
| 60 | MACA-Motor Accident Appeals.                                  | 6528 |
| 61 | MAC-Motor Accident Claims.                                    | 1    |
| 62 | MA-Miscellaneous Appeals                                      | 102  |
| 63 | MATA-Matrimonial Cases (Appeals)                              | 926  |
| 64 | MFA-FA against Spl. Jurisdiction Cases.                       | 12   |
| 65 | MJC-Misc.Judicial Case.                                       | 59   |
| 66 | MSA-SA from judgements in Misc. Cases.                        | 85   |
| 67 | OCRMC-Original Crl. Miscellaneous Case                        | 100  |
| 68 | OJC-Original Jurisdiction case (Writ)                         | 1533 |
| 69 | OREF-References.  | 1    |
| 70 | OS-Original Suit.   | 1    |
| 71 | OTAPL-Other Tax Applications.                                 | 120  |
| 72 | OTC-Other Tax Case.   | 5    |
| 73 | OVTA-Tax Appeal Under OVAT ACT.                               | 1    |
| 74 | RCFA-First Appeals(Rent Control Matters)                      | 1    |
| 75 | Review Petition in Bhubaneswar Bench                          | 2    |
| 76 | Review Petition in Cuttack Bench                              | 41   |
| 77 | RFA-FA from Judgement and Decree in Suit                      | 2154 |
| 78 | RPFAM-Revision US 19 of Family Court Act.                     | 1651 |
| 79 | RSA-Second Appeal from Judgement and Decree.                  | 6793 |
| 80 | RVWPET-Review Petition.                                       | 2027 |
| 81 | SAO-Second Appeal from Appellate Order.                       | 225  |
| 82 | SA-Second Appeal  | 2300 |
| 83 | SCLP-Pet.for leave to appeal to Supreme Court                 | 1    |
| 84 | SJC-Special Jurisdiction Case (Tax Matters)                   | 179  |
| 85 | SM-Suo Motu.  | 46   |
| 86 | SPA-Sp.Appeal before DB ...                                   | 5    |
| 87 | STAPL-Appl.for direction to make a reference.                 | 1    |
| 88 | STREV-Sales Tax Revision.                                     | 1554 |
| 89 | TA-Tax Appeal   | 12   |
| 90 | TEST-Testamentary Cases.                                      | 1    |
| 91 | TREV-Tax Revesion   | 95   |
| 92 | TRPCRL-Transfer Pet.for transfer a Crl.Proc.                  | 287  |
| 93 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C.                 | 915  |
| 94 | WA-Appeals before DB against SB Judgement                     | 3868 |
| 95 | WPC(OAB)-Original Application in Berhampur Bench              | 2    |
| 96 | WPC(OAC)-Original Application in Cuttack Bench                | 1040 |
| 97 | WPC(OA)-Original Application in Bhubaneswar Bench             | 357  |
| 98 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 27   |

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| 99                 | WPC(OAS)-Original Application in Sambalpur Bench | 13            |
| 100                | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.      | 469           |
| 101                | WPC(TAC)-Transfer Application in Cuttack Bench   | 4             |
| 102                | WP(C)-Writ Petition under Art.226 and 227.       | 71141         |
| <b>Grand Total</b> |  | <b>174516</b> |

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